FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016 NAME OF THE THE CORPORATE DEBTOR DATE OF COMEMNCEMENT OF CIRP LIST OF CREDITORS AS ON

SHRIVALLABH PITTIE INDUSTRIES LIMITED 07/03/24 30/03/25

	DETAILS OF CLAIMANT			DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMT OF			
SN	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF	RELATED PARTY		AMOUNT OF CONTINGE NT CLAIM	MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	Deputy Commissioner Income Tax	Central Government	15/03/24	94,67,09,204.00	0.00	Income Tax	No	0.00%	0.00	0.00	0.00	94,67,09,204.00	large number of appeals of CD upheld and of deptt dismissed by ITAT. Reconciliation, if the same pertain to the orders referred to in the claim awaited from deptt as well as CD.
2	Regional Director ESIC	Central Government	27/03/24	4,66,799.00	4,66,799.00	ESIC dues	No	0.00%	0.00	0.00	0.00		Claim revised downwards on 8/4/24
3	Commissioner of Customs JNCH	Central Government	09/05/24	20,28,03,177.00	0.00			0.00%	0.00	0.00	0.00		CD claims that all compliances done and BG reversed. Confirmation awaited from the bank and Customs deptt
2	I Jt Commissioner State tax	State Government	19/07/24	2,06,60,659.00	2,06,60,659.00		No	0.00%	0.00	0.00	0.00		State tax , and interest/ penalty thereon vide pre CIRP orders
ŧ	5 EPFO - Regional office Rajasthan	State Government	26/07/24	1,58,60,352.00	., .,	EPFO Autho		0.00%	0.00	0.00	1,48,83,615.00		Claimed amt revised as revised form B has been received & clarification of the amount claimed have been sought
		State Government		1,58,60,352.00 1,18,65,00,191.00	., .,			0.00%	0.00	0.00 0.00	, .,,.	1,14,95,12,381.00	